

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:2648
ANSWERED ON:16.08.2004
YOUTH HOSTEL
Singh Shri Dushyant

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the ceiling prescribed for each unit of youth hostel under central allocation;
- (b) whether the Government proposes to increase the allocation per unit during the current financial year; and
- (c) if so, the details thereof?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF NON-RESIDENT INDIANS AFFAIRS (SHRI JAGDISH TYTLER)

(a) to (c): No ceiling is prescribed for each unit of youth hostel under Central allocation. The construction of youth hostel is a joint venture of the Central and State Governments. As such, the State Government makes available 1.5 to 2.0 acres of developed piece of land, free of cost and the Central Government bears the entire cost of construction of the building.